

2500 H. P. diesel hydraulic locomotives

38. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the South Central Railway has prepared any report on the performance of two pairs of 2500 h.p. diesel hydraulic locomotives used by that Railway around Guntakal;

(b) what are the reasons for not deploying these German locomotives on the plain trunk routes for hauling fast passenger trains; and

(c) what steps Government are taking to recondition the remaining four hydraulic transmission locomotives?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) These locomotives were primarily procured to haul ore traffic on the following Sections:—

(i) Vizag-Kottavalassa-Bacheli.

(ii) Kiriburu-Bondamonda-Vizag.

(iii) Kiriburu-Bokaro and

(iv) Hospet-Guntakal-Madras.

(c) The question of reconditioning these locomotives is under active consideration by a High-level Director's Committee appointed by the Board.

Consultancy practice by Indian Economic Service Officers

39 SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of LAW JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the officers belonging to the Indian Economic Service in the Company Affairs Department have been given permission by Government for Consultancy Practice outside the Department; and

(b) whether it has come to Government's notice that a large number of officers of the Department and officers

in the regional offices are earning extra money by compelling companies and citizens to take their advisory services?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) No permission has been given by the Department of Company Affairs to any officer of the Indian Economic Service working in that Department for consultancy practice outside the Department.

(b) No such instance has come to the notice of the Department of Company Affairs.

Improvement in reservation system

40. SHRI DHARAMCHAND JAIN: Will the Minister of RAILWAYS be pleased to state:

(a) what steps Government have taken to improve the reservation system for rail journey at Delhi and in other parts of the country; and

(b) whether Government have had the computerised system for reservation of air passage currently in vogue in the Indian Airlines and the Air India examined for its adoption with suitable modifications, by the Railways; if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) A statement is attached.

(b) The possibility of computerisation of rail reservations is under reference with the Department of Electronics.

Statement

(a) The following steps have been taken to improve the reservation system:

(i) the time-limit for advance reservation has been made six months at all stations by all trains, to avoid blocking of accommodation